

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday , the 21st February, 2019**

Coal mining from captive mine (Private Mine)

246. Sardar Nazar Singh Manshahia, M.L.A.:- Will the Power Minister be pleased to state:-

- (a) whether any captive mine (Private mine) has been allotted by the Centre govt. to Punjab Govt. to procure coal for running its Thermal Plants; if so, the date since when the mining of coal from captive mine was initiated (Private mine);
- (b) the present status of coal mining from this mine and if mining work is not in progress at present; the reasons therefor?

To shift the factories being run in residential areas

247. Sardar Nazar Singh Manshahia, M.L.A.:- Will the Housing and Urban Development Minister be pleased to state:-

- (a) whether master plan of main cities like Ludhiana, Jalandhar, Amritsar, Barnala and Gobindgarh has been passed; if so, whether there is any proposal to shift the factories being run in residential areas of these industrial cities;
- (b) if reply to part (a) above be in the affirmative, the date upto which these factories are to be shifted and the efforts being made to establish any industrial area for shifting these factories till prescribed date?

To release budget to Market Committee, Pathankot for narrow damaged bridges and roads

260. Shri Amit Vij, M.L.A.:- Will the Chief Minister be pleased to state:-

- (a) the time by which the budget of approximately Rs.4.40 crore to up-grade Market Committee, Pathankot and for narrow damaged bridges falling under the same will be released;
- (b) the time by which the budget of approximately Rs. 22 lac for roads falling under Marker Committee, Pathankot will be released?

To release budget for Lamini college

261. Shri Amit Vij, M.L.A.:- Will the Higher Education Minister be pleased to state:-

- (a) the time by which the budget of rupees 5 crore will be released for Post Graduate Block, Student Centre and for two buses for Lamini College, Pathankot;
- (b) the time by which the grant of rupees 2 crore will be released to Lamini college, Pathankot which is released by State Govt. annually and said amount is lying pending since last one and half year?

To verify the purchase done for development works

274. Sardar Dilraj Singh Bhunder, M.L.A.:- Will the Rural Development and Panchayats Minister be pleased to state whether it is under the notice of the Government that inter-locking tiles were purchased on different rates for ongoing development works in various areas of District Mansa, if so, the details thereof and whether there is any proposal of the Government to take action against the accused officials and employees after the investigation. if so, by when ?

Regarding the construction of houses in Assembly Constituency Sardulgarh

275. Sardar Dilraj Singh Bhunder, M.L.A.:- Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) the number of houses constucted under Pradhan Mantri Gram Awasi Yojna from March, 2017 to 31st December, 2018 in Assembly Constituency Sardulgarh (District Mansa) and the number of houses which are under construction and the reasons for not giving the 3rd instalment for the completely constructed houses togetherwith the time by which the pending installment is likely to be paid ;
- (b) the time by which the incomplete work of said houses mentioned in part (a) above would be completed ?

**Chandigarh
The 18th February, 2019**


Superintendent
Punjab Vidhan Sabha
Chandigarh

**Shashi Lakhnopal Mishra,
Secretary,
Punjab Vidhan Sabha.**